

would be satisfied if I offer to show them to him if he wishes to see them.

**Shri T. B. Vittal Rao:** May I know whether all the items that are indented for are scrutinised by the Director General of Supplies, before indenting?

**Sardar Swaran Singh:** I think there is some confusion in the mind of the hon. Member, when he says that the Director General of Supplies and Disposals scrutinises before indenting. Actually, other people place indents on the DGSD, and he scrutinises the entries in those indents, and then places the orders with regard to the various items, with the various manufacturers.

**Shri T. B. Vittal Rao:** My question was whether when an indent is made, it is scrutinised as to whether the items mentioned therein are available in India, and then the orders are placed in England and America.

**Sardar Swaran Singh:** Yes, that scrutiny is undertaken.

#### D. V. C. COLLIERY

\*689. **Shri P. C. Bose:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Damodar Valley Corporation have taken a colliery on lease,

(b) the present out-put of the colliery per month;

(c) whether the D.V.C. propose to appoint a raising contractor for the colliery; and

(d) if so, the reasons therefor?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes Sir.

(b) 6,000 tons per month approximately.

(c) Yes, as a temporary measure in consultation with the Coal Commissioner, raising contractor was appointed in May, 1953.

(d) In 1951, the D.V.C. placed an order with the Indian Mining and Construction Co. for mechanised mining and raising of coal. Subsequently this firm went into liquidation and the Corporation decided to do the work departmentally and have obtained the services of a mining expert through the T.C.A. for necessary advice. Till such time as plans for such mechanised mining are finalised, it was necessary for the D.V.C., as a purely temporary measure, to keep the Bokaro Power Station supplied with coal from its mines by labour contract.

**Shri P. C. Bose:** May I know whether Government have already decided to abolish the contract system for the colliery?

**Shri Hathi:** This is only a temporary measure. By February 1954 or so, this contract will terminate.

#### PRIME MINISTER'S FLOOD RELIEF FUND

\*690. **Shrimati Kamleendu Mati Shah:**

(a) Will the Prime Minister be pleased to state whether any money has been sanctioned from the Prime Minister's Flood Relief Fund to Uttar Pradesh?

(b) If so, how much and does it cover the hilly area?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Yes.

(b) A Press note was issued by the Prime Minister's Secretariat on the 15th November, 1953, indicating the amounts received in and disbursements made from the Prime Minister's National Relief Fund since the Prime Minister issued the public appeal for contributions to the Prime Minister's National Relief Fund in August this year. As has been stated in the Press note, a sum of Rs. 1,62,726-8-0 has been given from the Prime Minister's National Relief Fund for flood relief in Uttar Pradesh. In sending money to Chief Ministers and/or Governors of States,

it is not the Prime Minister's practice to stipulate particular areas in a State. Normally, these amounts are spent at the discretion of the Governor and/or Chief Minister in areas where relief is most needed.

**Shrimati Kamalendu Mati Shah:** May I know whether it will be possible to find out from the Governor, what money will be given to the Tehri-Garhwal region?

**The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru):** No money is given to the Prime Minister's National Relief Fund, directly for certain districts. It is the State Governments that decide these things. Sometimes, privately it may be indicated that a particular area is in need of it.

**Dr. Lanka Sundaram:** May I know how much out of the Prime Minister's National Relief Fund has been diverted to the relief of victims in the Godavari floods?

**Mr. Speaker:** This question is restricted to Uttar Pradesh. I think we may confine ourselves to that State only.

**Shri Feroze Gandhi:** Will the hon. Parliamentary Secretary kindly inform us of the mountains that were flooded?

**Shri C. D. Pande:** There have been no floods there.

**Shri Feroze Gandhi:** In part (b) of the question, a reference is made to hilly areas. So, will the hon. Parliamentary Secretary tell us which were the mountains that were flooded?

**Mr. Speaker:** To that, the reply was that these areas are not marked. The money is given to the Governor.

#### DEPOSITS OF DISPLACED PERSONS

**\*691. Babu Ramnarayan Singh:** (a) Will the Minister of Rehabilitation be pleased to state whether the subject of deposits in safe deposit vaults by

displaced persons is included in the approved and ratified items of the recent Indo-Pakistan agreement regarding the movable property of displaced persons of both countries?

(b) If so, at what stage is the matter?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (b). The question of bulk transfer of Safe Deposit articles was discussed, but no agreement could be reached. It was, however, decided that the discussions should be resumed in the near future.

**Shri Gidwani:** May I know whether the evacuees who have migrated to Pakistan have left jewellery or cash in safe deposit vaults, in India, and if so, what is their value?

**Shri A. P. Jain:** We do not know the contents of the safe deposit vaults; we cannot, therefore, say what is contained in them.

#### MOTOR CARS

**\*692. Shri Jethalal Joshi:** (a) Will the Minister of Commerce and Industry be pleased to state how many motor cars were assembled and how many manufactured by Hindustan Motors Ltd., in the year 1952-53?

(b) What is the price of the car made in India and how does it compare with the imported one of the same type?

**The Minister of Commerce (Shri Karmarkar):** (a) Messrs. Hindustan Motors Ltd. are at present manufacturing a considerable proportion of the components of the engine, etc. of the "Hindustan 14" Passenger Car, and are importing the rest of the components for assembly. As for "Studebaker" Cars, they are importing almost all the important components in completely knocked down condition for assembly.

They produced 905 "Hindustan 14" cars and 101 "Studebaker" cars in 1952-53.